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Railway Division at Nanded

1689. DR. BAPU KALDATE: Will the Minister of TRANSPORT be pleased to state:

- (a) whether Government are considering any proposal to have a division of the South Central Railway at Nanded; and
- (b) if so, by when it is likely to be established?

THE MINISTER OF STATE IN THE DEPARTMENT CF PAIL-WAYS (SHRI MADHAV RAO SCINDIA): (a) Yes, Sir.

(b) Nanded Division will be set up after the conversion of Manmad-Mudkhed and Parbhani-Parli Vaij-nath Sections from Metre to Broad Gauge and construction of divisional office building and other infrastruc-tural works. The progress of these will depend upon the availability of resources in the annual Plans of the Railways in the years concerned.

Detention of Bales of Wool Waste by Bombay Port Authorities

1686. SHRI BISWA GOSWAMI: DR. SHANTI G. PATEL :

Will the Minister of TRANSPORT be pleased to state :

- (a) whether it is a fact that the Bombay Port Authorities have detained over 10,000 bales of wool waste;
- (b) if so, what are the details thereof; and
- (c) what are the reasons for not auctioning these bales to recover the Port Trust dues ?

THE MINISTER OF STATE IN 6cTHE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No, Sir.

(b) and (c) Do not arise.

Recognition of the All India Karate-Do Federation, Bombay

1687. DR. SHANTI G. PATEL : DR. BAPU KALDATE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- t(a) whether Governmen have taken any decision on the representation made by the All India Karate-Do Federation, Bombay for recognition; and
 - (b) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. V. NARASIMHA RAO):

(a) and (b) The Hon'ble Members possibly have in mind the All India Karate-Do Federation. The question of its recognition is under consideration.

1688. [Transferred to the i<\$th March, 1986.]

Loss Due to West Bengal Bandh

1690. SHRI SHANKER SINH VAGHELA: Will the Minister of TRANSPORT be plrasee) to state the loss accured to the Railways due to the West Bengal bandh on the nth February, 1986?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAV RAO SCINDIA): The loss of railway revenue due to the We st Bengal Bandh on 11-2-86 is estimated to be about Rs. 4 crores.

Death of a Patient in the Mool Chand Kharatiram Hospital, New Delhi

1691. SHRI SHANKER SINH VAGHELA: Will the Minister of HEALTH AND FAMILY WEL-

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- (a) whether Government's attention has been drawn to the press report which appeared in the 'Indian Express' of 14th February, 1986 wherein it has been stated that a patient died in the Moolchand Kharatiram Hospital, New D^lbi due to the negligence of hospital authorities;
- (b) whether any inquiry has been conducted; and
- (c) what action has been taken by Government against doctors responsible for the death of the patient?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) and (c) An inquiry was conducted by the Hospital which established that there was no case of negligence or impolite behaviour on the part of doctors or by other staff in the Casualty Department. This hospital is run by a Charitable Trust and is not controlled by the Government.

Accident at the Thikiro Ki Baori Station

- 1692. SHRI SHANKER SINH VAGHELA: Will the Minister of TRANSPORT be pleased to state:
- (a) wheather Government's attention has been drawn to the news item published in the 'Times of India' of the 18th February, 1986 to the effect that twenty persons were injured when a shuttle train rammed into another train at Thikiro Ki Baori Station near Jaipur on the 17th February, ig86;
- (b) whether any inquiry has been conducted;
- (c) whether any compensation has been paid to the injured persons; and

(d) what action is being taken or proposed to be taken by Government against persons responsible for this accident?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVARAO SCINDIA): (a) and (b) Yes, Sir.

- (c) Ex-gratia payment of Rs. 250 to each of the five (5) passengers who suffered minor injuries, was made. Rest had only trivial injuries.
- (d) The Assistant Station Master and two Pointmen, found primarily responsible for the accident, have been placed under suspension. Secondary responsibility has been fixed on the Driver of 233 up Fast Passenger. Action for imposition of major penalty against them has been initiated.

By- Passes on National Highway No. 7

1693. SHRI SHYAM SUNDER MOHAPATRA : SHRI V. GOPALSAMY:

Will the Minister of TRANSPORT be pleased to state:

- (a) how many by-passes were laid on National Highway No. 7 during the sixth plan period;
- (b) how many more by-passes are proposed to be laid; and
- (c) how many by-passes are expected to be constructed during the seventh plan period?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Three by passes have been completed on National Highway No. 7 during the Sixth Plan.

(b) and (c) Eleven bye-passes on-National Highway No. 7 are pro-